

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 01.06.2022 (WEDNESDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon’ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon’ble Dr. Ashok Kumar Mishra, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 19 of 2021 & I.A No. 1635 of 2022	PMP Infratech Private Ltd. Vs. The Competition Commission of India & Ors.	Rishad A. Chowdhury Ankit Jain	Shama Nargis-R1 Manu Chaturvedi Malhar Desai-R1 Tishampati Sen-GAIL

For Admission (Fresh Cases)

2.	Competition App. (AT) No. 27 of 2022	Dushyant Vs. Competition Commission of India & Ors.	Sumit Jain	
3.	Contempt Case (AT) No. 9 of 2022 in Comp. App. (AT) (Ins) No. 221 of 2021	Kodeboyina Srinivas Krishna Vs. Shyam Arora & Anr.	Neerja Kr. Gupta	

After the above

In the Court of Hon’ble Mr. Justice M. Venugopal, Member (Judicial) and Hon’ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Case)

4.	Restoration Application No. 3 of 2022 in Comp. App. (AT) (Ins) No. 1128 of 2019	Oyster Steel and Iron Pvt. Ltd. Vs. SMW Metal Pvt. Ltd.	Tuhin Jain	
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For Hearing

5.	Comp. App. (AT) (Ins) No. 1038 of 2020 & I.A No. 682 of 2022 (PH)	Arcelormittal India Pvt. Ltd. Vs. SREI Infrastructure Finance Ltd. & Ors. With	Vishal Gehrana	Anushree Kapadia Gaurav MathurR-1 Ashim Sood-R2
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6.	Comp. App. (AT) (Ins) No. 1043 of 2020 & I.A No. 673 of 2022 (PH)	Arcelormittal Nippon Steel India Ltd. Vs. SREI Infrastructure Finance Ltd. & Ors.	Akhil Anand Sudhir Sharma Amit Bhandari	Anushree Kapadia Gaurav Mathur Sandeep Singhi-R1 Ruby Singh AhujaR2
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By order of Hon'ble Chairperson
-sd/-
Registrar